

SPECIAL BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/386(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NIHARIKA DEVI DINODIYA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborti, Adv.]

Mr. Saurav Jain, Adv.] For the Resolution Professional

Mr. Ankan Rai, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. Since pleadings are completed. List the matter on **09.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)